SHRI B. S. BHAURA (Bhatinda): The Untouchability Offences (Amendment) Bill as reported by the Select Committee is pending for a very long time. That has to be included.

SHRI K. RAGHU RAMAIAH: With great respect, I submit this. Let us be clear about the procedure. Are we reviving the old system?

SHRI DINEN BHATTACHARYYA: You are responsible for it.

SHRI K RAGHU RAMAIAH: am not.

श्री राधावतार शास्त्री (पटना): अध्यक्ष महोदय, इमर्जेन्सी के बावजूद हरिजनों और आदिवासियो पर आये-दिन जुल्म हो रहे हैं। इस पर बहस होने की बात सुनी जाती थी, लेकिन मंत्री महोदय के वक्तव्य मे इस की कोई चर्चा ही है। अभी हाल में, 25 जनवरी को, पटना जिले के फुलवारी थाने में एक मौलाना बुढ़चक ग्राम के एक खेत मजदूर, दुर्गी रविदास, को खुले-आम गोली से उड़ा दिया गया। यह काम एक बड़े जमीन मालिक ने किया, जो श्री जय प्रकाश नारायण के आन्दोलन के नेता व समर्थक रहे है। इस बारे मे अभी तक कोई कार्यवाही नही की गई है इस पर कार्यवाही होनी चाहिए, और इस विषय पर बहस के लिए समय देना चाहिए।

SHRI INDRAJIT GUPTA (Alipore): There is a mention of the Industrial Disputes (Amendment) Bill in the next week's business announced by him just now. We are eager that this Bill should be enacted during this Session. Therefore, I would request him through you that the business should be arranged in such a way that there is enough time for the Bill to go to both the Houses for passing and not that it should be left over.

SHRI K. RAGHU RAMAIAH: If I may say so, I understand that the Industrial Disputes (Amendment) Bill has already been introduced in the Rajya Sabha. Therefore, when it comes here, it will be passed by both the Houses.

12.10 hrs.

WAREHOUSING CORPORATIONS (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): On behalf of Shri Jagjivan Ram, I beg to move for leave to introduce a Bill further to amend the Warehousing Corporations Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Warehousing Corporations Act, 1962."

The motion was adopted.

SHRI ANNASAHEB P. SHINDE: Sir, I introduce† the Bill.

12.11 hrs.

MOTOR VEHICLES (AMENDMENT) BILL—*Contd.*

MR. SPEAKER: Now, we shall take up further consideration of Motor Vehicles (Amendment) Bill. Shri Dinesh Joarder to continue his speech.

SHRI DINESH JOARDER (Malda): Mr Speaker, Sir, during the discussion on this Bill yesterday I was mentioning that according to the length of the roads and the necessity of the regular maintenance and development, particularly of important roads, the amount provided in the current budget i.e. Rs. 16 crores, is

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†Introduced with the recommendation of the President.